

FORM B PUBLIC ANNOUNCEMENT		
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)		
FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S ASTEN PROPERTIES AND DEVELOPERS PRIVATE LIMITED		
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	ASTEN PROPERTIES AND DEVELOPERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	14/01/2011
3.	Authority under which corporate debtor is incorporated / registered	ROC Ernakulam
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45200KL2011PTC027422
5.	Address of the registered office and principal office (if any) of corporate debtor	28, 2nd Floor, Asten NH Bye Pass, Opposite Spices Board, Ernakulam Vennala P O, Kerala, India, 682028
6.	Date of closure of Insolvency Resolution Process	31.07.2025
7.	Liquidation commencement date of corporate debtor	01.08.2025
8.	Name and registration number of the insolvency professional acting as liquidator	CA Rajmohan R IBBI/1PA-001/1P-P-02331/ 2020-2021/13517
9.	Address and e-mail of the liquidator, as registered with the Board	Rajbhavan, Krishnapuram St No 6, HS 175A & 514-12/1, Ollukkara (PO) Thrissur - 680655 rajmohanip@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Rajbhavan, Krishnapuram St No 6, HS 175A & 514-12/1, Ollukkara (PO), Thrissur - 680655 astprocirp@gmail.com
11.	Last date for submission of claims	31.08.2025

Notice is hereby given that the National Company Law Tribunal (Kochi Bench) has ordered the commencement of liquidation of the M/s Asten Properties and Developers Private Limited on 01.08.2025.

The stakeholders of M/s Asten Properties and Developers Private Limited are hereby called upon to submit their claims with proof on or before 31.08.2025 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date : 05.08.2025
Place : Thrissur

Name and signature of liquidator : CA & IP Rajmohan R
IBBI/1PA-001/1P-P-02331/2020-2021/13517
AFA Valid up to 30.06.2026

News paper details

1/ English News paper

- Business line all Kerala

Edition

Dated 6-8-2025

2/ Malayalam news paper

- Kerala Karmadhi - Ko Hayam d

Kochi Edition.

- Dated 6-8-2025



Rajmohan R